

Website the  
Committee

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : EAST DISTRICT  
KARKARDOOMA COURTS : DELHI  
ORDER**

In view of request regarding inability to perform the work as duty MM received from Ms. Chhaya Tyagi, Ld. M.M. (East) Karkardooma Courts, it is hereby the Duty Roster for the month of May 2023 bearing No. 455/CMM/EAST/KKD/Delhi dated 18-05-2023 partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place Courts, Delhi
1	Ms. Chhaya Tyagi, Ld. MM R/o Flat No. 405, Residential Court Complex, Karkardooma Courts, Delhi.	27.05.2023	Ms. Pooja Yadav Ld. MM R/o. F-227, Sector -9, New Vijay Nagar, Ghaziabad, U.P. 201009
2	Ms. Pooja Yadav Ld. MM R/o. F-227, Sector -9, New Vijay Nagar, Ghaziabad, U.P. 201009	29.05.2023	Ms. Chhaya Tyagi, Ld. MM R/o Flat No. 405, Residential Court Complex, Karkardooma Courts, Delhi.

Rest of the conditions in circular No. 455/CMM/EAST/KKD/Delhi dated 18-05-2023, shall remain unchanged.

(KADAMBARI AWASTHI)  
Chief Metropolitan Magistrate (East)  
Karkardooma Courts, Delhi  
Dated: 26-05-2023

No. 479 /CMM/EAST/KKD/Delhi

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
5. The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South- West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
12. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
15. Incharge Pool Car, Karkardooma Courts, Delhi.
16. Incharge Cash Branch, Karkardooma Courts, Delhi.
17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
19. The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowki Incharge KKD, Delhi.)
20. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
21. The Secretaries, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
22. Lock Up Incharge, Karkardooma, Delhi.
23. Information Center, Karkardooma Courts, Delhi.
24. Video Conference Room, Karkardooma Courts, Delhi.
25. For uploading on layers/Web-Site.
26. Office Order File.

(KADAMBARI AWASTHI)  
Chief Metropolitan Magistrate (East)  
Karkardooma Courts, Delhi